

**DIVISION BENCH**

**ITEM NO.146**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No.282/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 2<sup>nd</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |  |
|----------------------------|--|
| <b>NAME OF THE COMPANY</b> | <b>KALPTARU GRAHAK KALYAN<br/>SAMITI V/S KALPTARU BUILDTECH<br/>CORPORATION LTD.</b> |
| <b>UNDER SECTION</b>       | <b>71(10) R/W 73(4) &amp; 74(3) OF<br/>COMPANIES ACT 2013</b>                        |

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 13<sup>th</sup> June, 2024.

**-Sd-  
(Court Officer)**

**2<sup>nd</sup> May, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*